

From,

**Krishna Swaroop Dhar Dwivedi, H.J.S.,
I/c Joint Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 391/Admin.(Services)/2022

Dated: Allahabad: August 11, 2022

Subject: Regarding Nominations of HJS Officers for Three, 05 days Refresher Training Programmes, scheduled to be held from 26-30 September, 2022, 10-14 October, 2022 and 17-21 October, 2022 at JTRI, Lucknow.

Sir,

With reference to your letter no. CIS & Civil Judges Trg./2022-990 dated 22.07.2022, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of Three, 05 days Refresher Training Programmes comprising of 03 days of Training on Civil and Criminal Matters clubbed with 02 days training on CIS, e-Court Project, Cyber Law, Digital Evidence and other related matters for HJS Officers from **26-30 September, 2022, 10-14 October, 2022 and 17-21 October, 2022** at JTRI, Lucknow and to nominate the HJS Officers whose names are mentioned in enclosed lists-'A', 'B' & 'C' for participation in the same.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl.: As above.

**sd/-
I/c Joint Registrar (J) (Services)**

No. 391(i)/Admin. (Services)/2022

Dated: Allahabad: August 11, 2022

Copy forwarded for information and necessary action to :

- 1.** The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
- 2.** All the concerned District & Sessions Judges/Principal Judges, Family Courts, U.P. with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, Lucknow, U.P., on the scheduled dates, for participation in the aforesaid training programmes.
- 3.** **Sri Ravindra Prasad Gupta, Chief Legal Adviser, Noida**, with the request to kindly attend the captioned training programme at JTRI, Lucknow.
- 4.** The Joint Registrar (J) (Computer), High Court, Allahabad.

Encl: As above

**sd/-
(Satish Kumar Pushkar)
Deputy Registrar**

List -A

JUDICIAL TRAINING & RESEARCH INSTITUTE, U. P., LUCKNOW

05 Days Refresher Training Programme for Additional District Judges

Comprising of 3 Days of Training on Civil and Criminal Matters

Clubbed with 2 days Training on CIS, e-Court Project, Cyber Law, Digital Evidence and other related Matters,

Duration: 26 September, 2022 to 30 September, 2022

No.	I.D.	Name	Designation	Place of Posting
1.	2636	Sri Sandeep Gupta	Addl. District & Sessions Judge	Muzaffar Nagar
2.	2637	Smt. Pratima	Addl. District & Sessions Judge	Kanpur Nagar
3.	2646	Sushri Poonam	A.D.J. (POCSO)	Mainpuri
4.	2645	Sri Mohd. Shariq Siddique	Addl. District & Sessions Judge	Budaun
5.	2639	Sri Lakhwinder Singh Sood	Addl. District & Sessions Judge	Meerut
6.	2640	Smt. Ragini	Addl. District & Sessions Judge	Allahabad
7.	2641	Sri Vinod Kumar Chaurasia	Addl. District & Sessions Judge	Fatehpur
8.	2642	Sri Mayank Tripathi	Addl. District & Sessions Judge	Lucknow
9.	2643	Smt. Shailja Rathi	A.D.J. (POCSO)	Baghpat
10.	2660	Sri Shashwata Pandey	Addl. District & Sessions Judge	Deoria
11.	2659	Sri Pinku Kumar	A.D.J. (POCSO)	Shahjahanpur
12.	2650	Sri Utakarsh Yadav	Addl. District & Sessions Judge	Bareilly
13.	2647	Sushri Zaiba Majid	A.D.J. (POCSO)	Hathras
14.	2644	Sri Ajay Kumar	Spl. Judge (E.C. Act)	Deoria
15.	2648	Sri Surendra Pal Singh	Addl. District & Sessions Judge	Kanpur Nagar
16.	2667	Sri Junaid Muzaffar	Addl. District & Sessions Judge	Fatehpur
17.	2649	Sushri Shirin Zaidi	Addl. District & Sessions Judge	Etawah
18.	2668	Sri Pankaj Srivastava	Addl. District & Sessions Judge	Gorakhpur
19.	2651	Sri Shyam Mohan Jaiswal	A.D.J. (FTC)	Kushi Nagar at Padrauna
20.	2652	Sri Neeraj Kumar Upadhyay	Addl. District & Sessions Judge	Kaushambi
21.	2669	Smt. Kalpana Pandey	Addl. District & Sessions Judge	Saharanpur
22.	2670	Sri Pankaj Kumar Srivastava	A.D.J. (POCSO)	Pratapgarh
23.	2671	Sri Om Prakash Mishra	Spl. J, Spl C.No 3 (Pre.Cor. Act)	Gorakhpur
24.	2687	Sri Govind Mohan	A.D.J. (POCSO)	Ballia
25.	2653	Smt. Neelam Dhaka	Addl. District & Sessions Judge	Bulandshahar
26.	2672	Sri Nawal Kishore Singh	A.D.J. (POCSO)	Gorakhpur
27.	2673	Sri Neeraj Kumar Mahajan	A.D.J. (POCSO)	Hamirpur
28.	2674	Sri Omkar Shukla	Addl. District & Sessions Judge	Ballia
29.	2675	Sri Om Prakash	Addl. District & Sessions Judge	Ballia
30.	2656	Sri Nitin Kumar Thakur	Addl. District & Sessions Judge	Ballia
31.	2676	Sri Kanishk Kumar Singh	A.D.J. (FTC)	Ramabai Nagar
32.	2677	Sushri Naseema	Addl. District & Sessions Judge	Agra
33.	2678	Km. Anita	A.D.J. (FTC)	Mainpuri
34.	2679	Sushri Nidhi	Addl. District & Sessions Judge	Saharanpur- Deoband
35.	2662	Sri Jitendra Yadav	Addl. District & Sessions Judge	Azamgarh
36.	2654	Smt. Shipra Arya	Addl. District & Sessions Judge	Agra
37.	2663	Sri Shesh Bahadur Nishad	Addl. Principal Judge, Family Court	Azamgarh
38.	2655	Sri Jainuddin Ansari	A.D.J. (POCSO)	SantKabirN at Khalilabad
39.	2680	Sri Kashif Sheikh	A.D.J. (FTC)	Sant Kabir Nagar
40.	2657	Sri Vinod Kumar	A.D.J. (FTC)	Etah
41.	2664	Sri Ashok Kumar Yadav	Spl. Judge (E.C. Act)	Jaunpur
42.	2658	Smt. Geeta Singh	A.D.J. (POCSO)	Kannauj
43.	2665	Sri Jitendra Gupta	A.D.J. (FTC)	Gonda
44.	2681	Sri Nijender Kumar	A.D.J. (FTC)	Ramabai Nagar
45.	2666	Sri Vinod Kumar	A.D.J. (FTC)	Ballia
46.	2683	Sri Anil Kumar Verma	A.D.J. (FTC)	Azamgarh

List -B

JUDICIAL TRAINING & RESEARCH INSTITUTE, U. P., LUCKNOW

05 Days Refresher Training Programme for Additional District Judges

Comprising of 3 Days of Training on Civil and Criminal Matters

Clubbed with 2 days Training on CIS, e-Court Project, Cyber Law, Digital Evidence and other related Matters,

Duration: 10 October, 2022 to 14 October, 2022

No.	I.D.	Name Sri/Smt./ Ms.	Designation	Place of Posting
1.	6055	RAM KISHOR-III	Spl. Judge (E.C. Act)	Mathura
2.	6119	RAJ VIR SINGH	A.D.J. (POCSO)	Mau
3.	6333	KM. SHIKHA PRADHAN	Addl. District & Sessions Judge	Kasganj
4.	6334	SMT. ANU SAXENA	A.D.J. (POCSO)	Banda
5.	6335	RAKESH PATEL	A.D.J. (POCSO)	Deoria
6.	6336	MOHAMMAD RAFI	Addl. District & Sessions Judge	Rampur
7.	6337	SMT. MAMTA SINGH	Addl. Principal Judge, Family Court	Varanasi
8.	6338	SMT. PARUL SRIVASTAVA	Spl. Judge (U.P. Dacoity.A.A.)	Etawah
9.	5996	RAMENDRA KUMAR	Addl. District & Sessions Judge	Lakhimpur Kheri
10.	6339	SANJAY KUMAR YADAV-I	Addl. District & Sessions Judge	Ghazipur
11.	6340	SMT. SAPNA SHUKLA	Addl. District & Sessions Judge	Varanasi
12.	6341	SUSRI CHHAVI ASTHANA	Addl. Principal Judge, Family Court	Ghaziabad
13.	6342	SMT. NUPUR	Addl. District & Sessions Judge	Aligarh
14.	6343	SMT. ANURADHA PUNDIR	Addl. Principal Judge, Family Court	Aligarh
15.	6345	SMT. ARCHNA GUPTA	A.D.J. (POCSO)	Pilibhit
16.	6346	AVADHESH PANDEY	Addl. District & Sessions Judge	Firozabad
17.	6347	ANIL KUMAR SETH	Addl. District & Sessions Judge	Maharajganj
18.	6348	NETRA PAL SINGH	Addl. District & Sessions Judge	Ghaziabad
19.	6349	AMARJEET	Addl. District & Sessions Judge	Ramabai Nagar
20.	6503	VIJAY KUMAR VERMA-I	Addl. District & Sessions Judge	Jhansi
21.	6350	PRAHALAD SINGH-II	Addl. District & Sessions Judge	Meerut
22.	6351	ARVIND KUMAR YADAV-II	Addl. District & Sessions Judge	Bareilly
23.	6352	SHAKTI SINGH	Addl. District & Sessions Judge	Muzaffar Nagar
24.	6353	OMBIR	Addl. District & Sessions Judge	Aligarh
25.	6354	SARVJEET KUMAR SINGH	Addl. District & Sessions Judge	Gonda
26.	6355	SMT. PARUL VERMA	Addl. District & Sessions Judge	Hathras
27.	6356	NITENDRA KUMAR	Addl. District & Sessions Judge	Jhansi
28.	6357	ASHUTOSH KUMAR SINGH	A.D.J. (FTC)	Sonbhadra
29.	6358	RAHUL SINGH-I	Spl. Judge (E.C. Act)	Lakhimpur Kheri
30.	6359	MAHESH CHANDRA VERMA	Spl. Judge (E.C. Act)	Ballia
31.	6360	ASHISH KUMAR CHAURASIA	Addl. District & Sessions Judge	Kanpur Nagar
32.	6361	OMVIR SINGH-II	Addl. District & Sessions Judge	Meerut
33.	6362	SMT. ARCHANA	Addl. District & Sessions Judge	Chandauli
34.	6363	PARMESHWAR PRASAD	Addl. District & Sessions Judge	Kanpur Nagar
35.	6364	RISHI KUMAR	Addl. District & Sessions Judge	Aligarh
36.	6365	VINEET CHAUDHARY	Addl. District & Sessions Judge	Hathras
37.	6366	INDRA PRAKASH	Addl. District & Sessions Judge	Bahraich
38.	6367	MANOJ KUMAR SINGH-II	Addl. District & Sessions Judge	Varanasi
39.	6368	SITA RAM	Addl. District & Sessions Judge	Pratapgarh
40.	6369	SANTOSH KUMAR-II	A.D.J. (POCSO)	Sitapur
41.	6370	SURJAN SINGH	Spl. Judge (E.C. Act)	Bahraich
42.	6371	PANKAJ JAISWAL	Addl. District & Sessions Judge	R ai Bareli
43.	6372	ANAND PRAKASH SINGH	Addl. Principal Judge, Family Court	Mau
44.	6373	SMT. ASHA RANI SINGH	Addl. Principal Judge, Family Court	Hardoi
45.	6374	RAM BABOO YADAV	Addl. District & Sessions Judge	Etah
46.	6376	SMT. SNEH LATA SINGH	Addl. District & Sessions Judge	Pratapgarh
47.	6377	SHAILENDRA KUMAR VERMA	A.D.J. (POCSO)	Ramabai Nagar
48.	6378	DEEPAK YADAV	Addl. District & Sessions Judge	Budaun
49.	6380	RAHUL ANAND	Spl. Judge, Anti Corruption V.B. UPSEB	Gorakhpur
50.	6381	SMT. NEETU YADAV	Addl. District & Sessions Judge	Jhansi

List -C

JUDICIAL TRAINING & RESEARCH INSTITUTE, U. P., LUCKNOW

05 Days Refresher Training Programme for Additional District Judges

Comprising of 3 Days of Training on Civil and Criminal Matters

Clubbed with 2 days Training on CIS, e-Court Project, Cyber Law, Digital Evidence and other related Matters,

Duration: 17 October, 2022 to 21 October, 2022

No.	I.D.	Name Sri/Smt./ Ms.	Designation	Place of Posting
1.	6382	NIRANJAN KUMAR	Spl. Judge (E.C. Act)	Banda
2.	6383	MOHINDER KUMAR	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Lucknow
3.	6384	SIYARAM CHAURASIA	Addl. District & Sessions Judge	Varanasi
4.	6385	BHARAT SINGH YADAV	Addl. District & Sessions Judge	Allahabad
5.	6386	KRISHNA KUMAR SINGH-II	Addl. District & Sessions Judge	Baghpat
6.	6387	KASHI PRASAD SINGH YADAV	A.D.J. (POCSO)	Jaunpur
7.	6389	MOHD. NASIM	Addl. District & Sessions Judge	Chandauli
8.	6390	KRISHNA KUMAR-V	Addl. District & Sessions Judge	Allahabad
9.	6391	Dr. DINA NATH-III	A.D.J. (FTC)	Gonda
10.	6392	VIJAYA BAHADUR YADAVA	A.D.J. (POCSO)	Jalaun at Orai
11.	6393	RAMANAND	Addl. District & Sessions Judge	Azamgarh
12.	6394	RAM KARAN YADAV	Addl. District & Sessions Judge	Meerut
13.	6395	AJAY KUMAR-I	Addl. District & Sessions Judge	Hathras
14.	6396	CHHOTE LAL YADAV	Addl. District & Sessions Judge	Muzaffar Nagar
15.	6504	GULAM MUSTAFA	Addl. District & Sessions Judge	Bulandshahar- Khurja
16.	6397	SANTOSH KUMAR YADAV	A.D.J. (POCSO)	Mahoba
17.	6398	BAQUAR SHAMIM RIZVI	Addl. District & Sessions Judge	Ramabai Nagar
18.	6399	AZAD SINGH	Addl. District & Sessions Judge	Firozabad
19.	6400	PRAMOD KUMAR GUPTA	Spl. Judge (E.C. Act)	Jalaun at Orai
20.	6401	SANJAY CHAUDHARY	Addl. District & Sessions Judge	Mathura
21.	6403	SMT. CHANCHAL	A.D.J. (FTC)	Baghpat
22.	6404	SAIF AHMAD	Addl. Principal Judge, Family Court	Kanpur Nagar
23.	6405	DR. MOHAMMAD ILIYAS	Addl. District & Sessions Judge	Budaun
24.	6406	VIVEKA NAND VISHWAKARMA	Addl. District & Sessions Judge	Unnao
25.	6407	PRAMOD KUMAR SINGH-II	A.D.J. (POCSO)	Siddharth Nagar
26.	6408	MANISH KUMAR-I	Addl. District & Sessions Judge	Moradabad
27.	6409	AWADHESH KUMAR SINGH	Addl. District & Sessions Judge	Firozabad
28.	6410	MAHENDRA KUMAR-I	Addl. District & Sessions Judge	Agra
29.	6411	SANJAY KUMAR YADAV-II	Addl. District & Sessions Judge	Firozabad
30.	6412	ABUL KAISH	Addl. District & Sessions Judge	Hardoi
31.	6505	RAMESH CHAND-II	Addl. District & Sessions Judge	Azamgarh
32.	6413	VINAY ARYA	Addl. District & Sessions Judge	Gorakhpur
33.	6414	SUNIL PRASAD	Addl. District & Sessions Judge	Ghaziabad
34.	6415	ABHIMANYOU SINGH	Addl. District & Sessions Judge	Bulandshahar
35.	6416	MOHAN KUMAR	A.D.J. (POCSO)	Lakhimpur Kheri
36.	6417	MANOJ KUMAR SIDDHU	Addl. District & Sessions Judge	Aligarh
37.	6418	SMT. MONA PANWAR	Addl. District & Sessions Judge	Gautambuddha Nagar
38.	6419	RAVINDRA PRASAD GUPTA	Chief Legal Adviser, Noida	Gautambuddha Nagar
39.	6420	VINEET KUMAR VASWANI	Spl. Judge (U.P. Dacoity.A.A.)	Hamirpur
40.	6422	VIKASH KUMAR-II	Addl. Principal Judge, Family Court	Deoria
41.	6423	SMT. SANDEEPA YADAV	Spl. J. (SC/ST, Pev.of Atroci Act)	Mahoba
42.	6424	KUNDAN KISHOR	A.D.J. (FTC)	Pratapgarh
43.	6425	SMT. SHALINI SAGAR	Spl. J, Spl C.No 8 (Pre.Cor. Act)	Lucknow
44.	6426	SHAILENDRA VERMA	A.D.J. (POCSO)	Faizabad
45.	6427	RAVI KANT-II	Addl. District & Sessions Judge	Fatehpur
46.	6428	SUSRI SWETA VERMA	Addl. Principal Judge, Family Court	Bulandshahar
47.	6429	RAHUL PRAKASH	Addl. District & Sessions Judge	Sitapur
48.	6430	RAVI YADAV	Addl. District & Sessions Judge	Ramabai Nagar
49.	6431	JANARDAN PRASAD YADAV	Spl. Judge (E.C. Act)	Etawah
50.	6432	MOHAMMAD AZAD	A.D.J. (FTC)	Jalaun at Orai